

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.08.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 398/2026	Gadde Bulli Raju Representing the Essential Staff/ Workers, The Jeypore Sugar Co Ltd Vs S Hari Karthik Liquidator of The Jeypore Sugar Co Ltd & 5 Ors.	Mr. T Jayasankar	
2.	Comp App (AT) (CH) (Ins) No. 402/2026	Adv (CA) V Venkata Sivakumar Vs S Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors.	Mr. V Venkata Sivakumar Party-in-person	
3.	Comp App (AT) (CH) (Ins) No. 403/2026 For Stay IA No. 1154/2026	Chandrasekhar Suspended Director of Tharun Tex Spin Mills Pvt Ltd Vs Tharun Tex Spin Mills Pvt Ltd Rep by its IRP, CA Kathiresan Nachimuthu & Anr.	Mr. MS Viswanathan	
4.	Comp App (AT) (CH) (Ins) No. 405/2026 For Condone Delay IA No. 1162/2026 For Stay IA No. 1163/2026	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	
5.	Comp App (AT) (CH) (Ins) No. 371/2026 For Stay IA No. 1056/2026	Refex Industries Ltd Vs Ebenezar Inbaraj, Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Ms. Lakshana Viravalli	Mr.B Thilak Narayanan For Caveator
6.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026 (Interim Order)	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr. WITH	Mr. Manoharan S	

7.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026 (Interim Order)	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh Sriram	
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EPFO cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 380/2026 To Dispense with IA No. 1084/2026 For Stay IA No. 1085/2026	The Regional Provident Fund Commissioner, EPFO Regional Office Vs You Seung Sang Sa India Construction Pvt Ltd	Mr. PK Panneer Selvam	
9.	Comp App (AT) (CH) (Ins) No. 283/2025 (Part Heard)	Satyadevi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors.	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
10.	Comp App (AT) (CH) (Ins) No. 604/2025 (Part Heard)	Employees' Provident Fund Organisation Vs Southern Batteries Pvt Ltd., through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
11.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	The Regional Provident Fund Commissioner, Employees Provident Fund Organisation Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Avinash Krishnan Ravi R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
12.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No. 635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2
13.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu

14.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1
15.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/Recovery Officer, EPFO Vs Vaasan Medical Centre Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2
16.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
17.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner-II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	
18.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika
19.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
20.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana
21.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	

22.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
23.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner-II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	Mr. Ravi Rajagopalan R1
24.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1
25.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1
26.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	Mr.AG Sathyanarayana

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	IA No. 1182/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 428/2025	BEML Midwest Limited Vs Midwest Limited	Mr. G Bhupesh	Mr. Pavan Kumar Gandhi

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 307/2026 For Stay IA No. 871/2026	G Thiagarajan Vs Aditya Birla Finance Limited, Rep by its Authorized Rep, Sujit Ganesh & Anr.	Mr. S Satish	Mr. Abhishek Jenasen R1 Mr. T Ravichandran R2
B. Without Interim Order				
30.	Comp App (AT) (CH) (Ins) No. 153/2026 For Stay IA No. 468/2026	Manchala Nagesh Kumar Vs State Bank of India & Anr. WITH	Dr. Pundla Bhaskara Mohan	
31.	Comp App (AT) (CH) (Ins) No. 154/2026 For Stay IA No. 470/2026	Manchala Chandraiah Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
33.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
B. Without Interim Order				
34.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
35.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan

36.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
37.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
38.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr. WITH	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
39.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
41.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
42.	Comp App (AT) (CH) No. 56/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
43.	Comp App (AT) (CH) No. 57/2025 For Stay IA No. 617/2025	S.Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
44.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
45.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

46.	Comp App (AT) (CH) No. 62/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
47.	Comp App (AT) (CH) No. 63/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
48.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
49.	Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025 For Additional Docs. IA No. 997/2026	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors	Mr. D Narendar Naik	Mr. CV Shailandran R1

B. Without Interim Order

50.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Anirudh A Sriram	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
51.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper&Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
52.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd., Rep by Anuradha Aggarwal,RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	

12:45 PM

For Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3

02:00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 902/2025 (To Recall) (With defects) in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 (With defects)	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & Anr	Mr. V Venkata Sivakumar Party-in-person	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in